

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 117

COMP.APPL(IBC)/45(CH)2020
In
CP (IB) No. 249/Chd/Hry/2018
(Disposed of)

IN THE MATTER OF:

Sonkamal Enterprises Pvt. Ltd.

... Petitioner-Operational Creditor

Versus

DLA Industries Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, 60(5) IBC 2016

Order delivered on 22.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.08.2024.

Sd/-

Court Officer